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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

M.A. No. 207/97 in MA SR No. 4003/96

IN

Original Application No. 11 of 1996.

DATE OF ORDER : 7-3-1997.

Between :-

1. The Supdt. of Post Offices,  
Kakinada Division, Kakinada,  
E.G. District, A.P.,
2. The Postmaster-General,  
Visakhapatnam Region,  
Visakhapatnam.
3. The Chief Postmaster-General,  
AP Circle, Dak Sadan, Abids,  
Hyderabad.

... Applicants/Respondents  
And

1. K. Narayana Murthy

... Respondents/Applicants

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Counsel for the Applicants : Shri K. Ramulu, CGSC

Counsel for the Respondents : Shri Krishna Devan

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R. Rangarajan, Member (A)).



....2.

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard today Shri K.Ramulu, learned standing counsel for the applicants in M.A. and none for the respondent.

2. This M.A. is filed by the respondents in the O.A. praying to condone the delay in representing the MASR 4003/96. The MASR is for extention of time for implementation of the judgement in the OA up to 28-2-97. Today Shri K.Ramulu produced letter No.LC/127-105/KNM dt.4-3-97 addressed to respondent No.3 by Respondent No.2 wherein it is stated that the directions of this Tribunal has since been implemented and the arrears have been sent to the applicant in the O.A.

3. In view of the above position, no further orders are necessary in this M.A. The M.A. is closed. No order as to costs.



(R.RANGARAJAN)  
Member (A)

Dated: 7th March, 1997.  
Dictated in Open Court.

*Avdhay*  
20387  
D-R (J)

av1/

3.3.

## Copy to:

1. The Supdt. of Post Offices, Kakinada Division, Kakinada, East Godavari District.
2. The Postmaster General, Visakhapatnam Region, Visakhapatnam.
3. The Chief Postmaster General, A.P.Circle, Dak Sadan, Abida, Hyderabad.
4. One copy to Mr.K.Ramulu, Advocate,CAT,Hyderabad.
5. One copy to Mr.Krishna Devan, Advocate,CAT,Hyderabad.
6. One copy to B.R(A);CAT,Hyderabad.
7. One duplicate copy.

YLKR

28/4/97

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PRAMESHWARI: M(J)

DATED: 7/3/97

ORDER/JUDGEMENT

R.A.T.C.P.M.A. No. 207/97 in M.A. No. 4003/97

in  
C.A. No. 11/96

ADMITTED AND INTERIM DIRECTIONS

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED ~~M.A. closed~~

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

ISSUED  
D

YLKR

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केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
द्वेष्टि/DESPATCH

31 MAR 1997 *NSW*

हैदराबाद यायदीड  
HYDERABAD BENCH